

**Shri K. D. Malaviya :** They have not yet accepted the idea.

**Shri S. C. Deb :** May I know whether there is any idea of promoting some scheme on a domestic basis ?

**Shri K. D. Malaviya :** Yes, the solar cooker scheme and the utilisation of solar energy for heating water are all inter-related and are meant for giving benefit to the family units.

**Shri P. C. Bose :** May I know whether it is a fact that in America and some other countries solar energy is being used for working radios and telephones and if so whether the Laboratory has taken note of this ?

**Mr. Deputy-Speaker :** The hon. Member is giving information and not seeking.

#### National Theatre

+595 { **Shri D. C. Sharma ;**  
**Shri Ram Krishan ;**  
**Shrimati Tarkeshwari Sinha;**  
**Shri Shree Narayan Das ;**

Will the Minister of Education be pleased to state the present position in regard to the building of a National Theatre in New Delhi ?

**The Deputy Minister of Education (Dr. M. M. Das) :** A special Architect has recently been appointed for preparing the design of the National Theatre. Negotiations are under way to appoint a consultant. The construction work will start after the design has been prepared and approved.

**Shri D. C. Sharma :** This question was put during the last session and it is being put again during this session also. May I know the progress the Ministry has made during the period between the asking of this question during the last session and the asking of this question during this session and how far the blue-prints have advanced ?

**Dr. M. M. Das :** I have said that we have taken steps for the construction of the National Theatre. It is a building that will cost about a crore of rupees. So, we cannot go so swiftly as the hon. Member thinks we ought to.

**Dr. Rama Rao :** May I know why Government want to spend a crore of rupees on a theatre which would accommodate seven hundred persons or below one thousand\* instead of.....

**Some Hon. Members :** Not seven hundred\* but more.

**Dr. Ram Subhag Singh :** Not seven hundred\* but two thousand.

**Dr. Rama Rao :** You are not yet a Minister.

**Mr. Deputy-Speaker :** The hon. Member should ask a question and not try to argue with others.

**Dr. Rama Rao :** Is it a fact that, as stated in the press reports only about seven hundred or below one thousand will be accommodated in this theatre ?

**Mr. Deputy-Speaker :** What would be the number that would be accommodated there? That should be the question.

**Dr. M. M. Das :** I would request the hon. Member not to rely too much on press reports. We ourselves do not yet know because the precise details are not yet in our hands.

सरदार झ० सि० सहगल : क्या मैं जान सकता हूँ कि जो आर्किटेक्ट चुकर किये जा रहे हैं उनका नाम क्या है, जो कंसल्टेंट हैं उनका नाम क्या है, और उनकी क्वालिफिकेशंस क्या हैं और उनको क्या तनख्वाह मिल रही है ?

**Dr. M. M. Das :** The Architect-in-Chief who has been appointed recently by the Ministry of Works, Housing and Supply is Mr. M. M. Rana, Senior Lecturer in Architecture in the Delhi Polytechnic; and the consultant is Nawab Zain Yar Jung. So far as the Architect-in-Chief is concerned he has been appointed on a scale of Rs. 1,300—1,600, besides the allowances that are admissible in the Ministry of Works, Housing and Supply for such post. The consultant Nawab Zain Yar Jung has intimated to us that his consultation fee will be three per cent of the total expenditure; that is if the total expenditure is about a crore of rupees it will be Rs. 3 lakhs.

**Shri Veeraswamy :** May I know whether such theatres will be constructed in the capitals of the States as well and if not, why ?

**Dr. M. M. Das :** At present there is no National Theatre at all. At least let us build one National Theatre in the capital of India. Then the suggestion of the Hon. Member will, be considered.

**Shri V. P. Nayar :** The Deputy Minister stated that he was not in a position to say how many people the National Theatre will accommodate. Do we take it from that that the only information about the Theatre, which the Minister has, is that an amount of Rs. 1 crore will have to be spent on that ?

**Mr. Deputy-Speaker :** What is the information that the hon. Member wants ?

What the hon. Member has put is no question at all. Is it a question that the Minister has got only so much information ?

**श्री ना० भा० जरे :** श्रीमान् क्या मैं जान सकता हूँ कि यह जो सवाल जबाब हो रहा है यह सिर्फ नाटक ही है ?

**Sardar A. S. Saigal :** My question was not properly replied to. I wanted to know the qualifications of these architects.

**Mr Deputy-Speaker :** This is not the time to know all those things.

### Corporation for Delhi

\*596. **Shri D. C. Sharma :** Will the Minister of Home Affairs be pleased to state :

(a) whether any decision has been taken on the Corporation Plan for Delhi ; and

(b) if so what is its nature ?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) A decision has been taken to establish a Corporation for Delhi elected on the basis of adult suffrage and consisting of about 80 councillors. The details of the scheme are being worked out.

(b) The proposed Corporation will be constituted broadly on the pattern of the Bombay Municipal Corporation and will also form the electoral college for election to the Rajya Sabha from Delhi.

**Shri D. C. Sharma :** May I know when the elections to this new Corporation will take place and whether any delimitation of constituencies has been taken in hand ?

**Shri Datar :** The elections will take place after the Bill has been prepared, placed before Parliament and passed.

**Shri Feroze Gandhi :** When ?

**Shri B. K. Das :** What will be the territorial jurisdiction of the new Corporation ?

**Shri Datar :** The territorial jurisdiction will be the jurisdiction of the present Delhi State minus a considerable area from New Delhi.

**Shri Sinhasan Singh :** May I know whether the Bill will be coming up before this Parliament or the next Parliament ?

**Shri Datar :** It is likely to come up before the next Parliament.

**श्री अमल वर्मान :** मैं जानना चाहता हूँ कि जब तक दिल्ली के लिए यह कारपोरेशन स्थापित नहीं हो जाता है तब तक दिल्ली के साखन के लिए क्या व्यवस्था की गई है ?

**श्री वासार :** अभी व्यवस्था है तो दिल्ली म्युनिसिपैलिटी है नई दिल्ली म्युनिसिपैलिटी है ।

**Shri Veeraswamy :** May I know whether reservations will be made in the Delhi Corporation for the Scheduled Castes and Scheduled Tribes residing in Delhi ?

**Mr. Deputy-Speaker :** That is too premature yet, I suppose.

### Corruption Cases in M.E.S.

\*597. **Shri Velayudhan :** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 736 on the 13th August, 1955, and state whether any prosecution has been launched against the officers of the M.E.S. involved in the Cochin case ?

**The Deputy Minister of Defence (Sardar Majithia) :** Yes, against one officer. Besides, the Army officer involved was tried by a Court Martial.

**Shri Velayudhan :** May I know whether in the original prosecution more officers were involved but a charge was made out only against one officer ? How many officers were originally charge-sheeted in this case ?

**Sardar Majithia :** The Special Police Establishment asked for permission to proceed against twelve officers, but after investigation, they recommended that only one officer, that is, Captain Nowley, who has been court-martialled, and Shri S. N. Andhare be proceeded against. The case against Shri Andhare is in the court of a Special Judge at Trivandrum.

Regarding the others, according to the Special Police Establishment, nothing is being done, because they have dropped the investigation themselves. I should, however, like to add that the others were transferred from Cochin straightway, when the Special Police Establishment asked for it.

**Shri Velayudhan :** May I know whether, apart from the transfer of these officers against whom there were charges of corruption, Government had contemplated any other punishment ?

**Sardar Majithia :** Yes, departmental action will be taken against the other officers.

**Shri Punnoose :** May I know whether the Minister can give us a little more information and a clear indication with regard to the nature of the charges and also the amount that was involved ?

**Sardar Majithia :** I should like to have notice.

**Shri M. R. Krishna :** May I know whether, in order to avoid this type of things, the garrison engineers and other civilian employes of the M.E.S. would be brought under the India Army Orders for disciplinary purposes ?